- . employee from a dispensary have been delegated to Chief Medical Officer/ Medical Officer Incharge of the dispensary.
- (b) and (c) One class IV employee was surrendered by the Chief Medical Officer, CGHS dispensary, Shah-^dara. To avoid unpleasentness and in the interest of smooth functioning of the dispensary the concerned employee have been shifted temporarily.

## AIDS treatment by the Ayurvedic system of medicine

2447. SHRI SURESH PACHOURI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that AIDScan be cured by Ayurvedic system of medicine and if so the details thereof; and
- (b) whether there is any plan for trials; if so, details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) and (bl There have been several reports claiming that AIDS can be cured by the ayurvedic drugs. The Central Council for Research in Ayurveda and Siddha has at present n<sub>0</sub> proposal before it for carrying out research studies in this field.

Drug control in the States 2448. SHRI BHUBANESWAR KA-LITA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that large number of sub-standard, sub-therapeutic value, date expired drugs and doubtful quality of Sera and Vaccines that are being supplied and marketed in these States where there is hardly any drug control:
- (b) if so, the number of Samples of medicines and Sera and Vaccines that were drawn from each State of Mizoram, Meghalaya, Assam, Bihar and Uttar Pradesh during last three years, year-wise;
- (c) what is the number of drugs found sub-standard, date expired and spurious; and
- (d) what action has been taken to check their gale?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) and (h) During the last three years Government have not received reports to the effect that a large number of Sub-Standard, sub Therapeutic value, date expired and doubtful quality of sera and vaccine are moving in the country.

(c) and (d) The number of samples tested and found Sub-standard during the last three years is given below: —

Year		No. of samp les ested	No. of samples found sub- standard	No. of samples found spurious (Misbranded) and prosecuted' under Drugs and Cosmetic Act.
1983-84		16768	2, 535	37
1984-85	18504 19035		3, 532	48
1985-86.			2, 705	32